

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

49.

C.P.(CAA)/242(MB)2023 IN
C.A.(CAA)/137(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **31.10.2023**

NAME OF THE PARTIES:

Tata Steel Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Zal Andhyarujina, Ld. Senior Counsel appeared through Video Conference for the Petitioner present. Mr. Gaurav Jaiswal, Ld. Counsel for RD office present.
2. Representative of the RD seeks time to file an objection in the matter. At request, time is granted.
3. List this matter for hearing on **08.11.2023**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)